

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No.5124 - A

Dated, Calcutta, the 9th August, 2018

**From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

***Sub. : Filling up of the various posts at Principal Bench and Regional
Benches of National Green Tribunal.***

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. NGT(PB)/16/CIRCULAR/2014/553/1409 dated 20.07.2018, has been received from the National Green Tribunal, with information that various posts including Registrar, Deputy Registrar which requires Bachelor's degree in Law, at Principal Bench in New Delhi and at other Regional Benches of Central Green Tribunal is to be filled up and the said circular has been **uploaded** in the official website of National Green Tribunal (www.greentribunal.gov.in), and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers to visit the said website and download the content and, if willing, to forward their filled in applications if any received to reach the Hon'ble Court on or **before 21.08.2018** for further necessary action in the matter at this end.

Yours faithfully,

SD/=

Registrar (Judicial Service)